## GOVERNMENT OF INDIA COMMERCE AND INDUSTRY LOK SABHA

UNSTARRED QUESTION NO:2044 ANSWERED ON:19.08.2013 . FDI IN REAL ESTATE Dhurve Jyoti;Naranbhai Shri Kachhadia

## Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether the Government proposes to bring any changes in the provisions for Foreign Direct Investment in real estate and the lockin period for the scheduled areas in the country including Gujarat and Madhya Pradesh;

(b) if so, the details thereof and the reasons therefor;

(c) whether any consultations have been held with the Ministries/Departments concerned in this regard; and

(d) if so, the outcome thereof?

## Answer

## THE MINISTER OF COMMERCE & INDUSTRY (SHRI ANAND SHARMA)

(a)to(d): As per extant Foreign Direct Investment (FDI) policy, FDI is not permitted in real estate business. There is no proposal under consideration to amend the said policy.